

THE PREVENTION OF DISQUALIFICATION
(AMENDMENT) ACT, 1958

No. 54 OF 1958

[27th December, 1958]

An Act further to amend the Prevention of Disqualification Act, 1953.

BE it enacted by Parliament in the Ninth Year of the Republic of India as follows:—

Short title.

1. This Act may be called the Prevention of Disqualification (Amendment) Act, 1958.

Amendment of section 4:

2. In section 4 of the Prevention of Disqualification Act, 1953, for 1 of 1953 the figures and words "31st day of December, 1958", the figures and words "31st day of December, 1959" shall be substituted.